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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------------------|---------|-------------------------------------|
| CP No.158/BB/20 17 | - | Await report from ROC | 252(3) | R.N. Bagwan Sugars Pvt. Ltd. Vs ROC |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SUDHEENDRA P. GHALT

9448190920

R.N.BAGWAN SUGARS PULLID

ORDER

PCS for Petitioner Company is present. PCS reported that, he would file Affidavit in the Registry within a week as directed by this Tribunal. Heard him. List it for orders on 30/01/2018.

Member (T)

Member (J)